

**GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT & ENTERPRENEURSHIP**

**RAJYA SABHA**

**UNSTARRED QUESTION NO.2188  
TO BE ANSWERED ON 12.05.2016**

**ADVANCE TRAINING INSTITUTE IN JHARKHAND AND GUJARAT**

**QUESTION**

**2188. SHRI PARIMAL NATHWANI:**

**Will the Minister of SKILL DEVELOPMENT & ENTERPRENEURSHIP be pleased to state:**

- (a) whether the Government has any proposal to set up Advanced Training Institutes (ATIs) in various parts of the country including Jharkhand and Gujarat;
- (b) if so, the details thereof, State/UT-wise and location wise and the salient features of the scheme;
- (c) the total amount sanctioned and utilised for the said purpose during each of the last three years, State/UT-wise and institute-wise;
- (d) whether the said institutes are to be operated under the Public Private Partnership model and if so, the ratio of the partnership; and
- (e) by when the said training institutes are likely to be functional?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF  
SKILL DEVELOPMENT & ENTERPRENEURSHIP  
(SHRI RAJIV PRATAP RUDY)**

- (a) Yes Sir, the Government has proposed to set up 12 Advanced Training Institutes (ATIs) in various parts of the country including Jharkhand and Gujarat.
- (b) Details State/UT-wise and location wise of 12 proposed ATIs:

S. no.	Name of State/UT	Location
1	Assam	Nalbari
2	Bihar	Sonpur
3	Chhattisgarh	Drug.
4	Goa	Yet to be Finalized
5	Gujarat	Vadodara

6	Jharkhand	Ranchi
7	Karnataka	Bellary
8	Kerala	Yet to be Finalized
9	Madhya Pradesh	Bhopal
10	Odisha	Jatni
11	Punjab	Doraha
12	Rajasthan	Jaipur

**Salient features of the scheme:**

- The Advanced Training Institutes (ATIs) in PPP mode will be set up on public land to be offered on License by the State Government at nominal cost of Re. 1.
  - The total seating capacity of each ATI will be 800 trainees per year (400 for north-east).
  - VGF from Government will be provided.
- (c) No funds have been sanctioned till now.
- (d) Yes, the institutes are to be operated under the Public Private Partnership model. The proposed ratio of the partnership (Govt.: Private) is 40: 60.
- (e) The training institutes are expected to be functional within two years from the date of signing of concessionaire agreement with private partner.

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